

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


29

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 176/2018 in CP No.303/241/HDB/2017
NAME OF THE COMPANY	Kinnera Cold Storage Pvt Ltd
NAME OF THE PETITIONER(S)	Chekuri Sekhar & Another
NAME OF THE RESPONDENT(S)	Kinnera Cold Storage Pvt Ltd & 11 Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L.VENKATESHWAR KAO	Advocate	v8lawyers@gmail.com	
		9348599999	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Naresh Kumar Sangam	Advocate	9966622805	

ORDER

IA 176/2018 is listed today for admission. Counsel for Applicant is present. Shri Naresh Kumar Sangam, Advocate filed vakalat for R-1 to 7, R-9 to 12. None appeared for R-8.

Counsel is directed to file proof of service. Issue notice to R-8. Meanwhile for counter by R-1 to 7 and R-9 to 12, list the matter on 31.07.2018.


Member (J)

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